

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Chief Justice's Secretariat)

Subject: Promotion of Section Officers to the post of Chief Administrative Officers in Subordinate Judiciary of the UTs of Jammu & Kashmir and Ladakh.

Order

No.: 927 of 2021/PSY

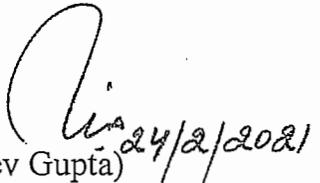
Dated: 24.02.2021

Sanction is hereby accorded to the promotion of the following Section Officers to the posts of Chief Administrative Officer in the Subordinate Judiciary of UTs of Jammu & Kashmir and Ladakh, in the Pay level-8 (47600-151100), notionally from the dates shown against each and monetarily from the date of their joining:-

S. No.	Name of the official	Present place of posting	Date from which promotion is granted
1.	Ms Khatoon Didi	Section Officer, PDJ Court, Leh	As Chief Administrative Officer notionally from 01.12.2020 and monetarily from the date of her joining.
2.	Mangat Ram Parihar	Section Officer, Court of Special Judge (Anti-corruption CBI Cases), Jammu	As Chief Administrative Officer notionally from 01.01.2021 and monetarily from the date of his joining.

Note: The posting orders of the promotees shall be issued separately.

(By Order)

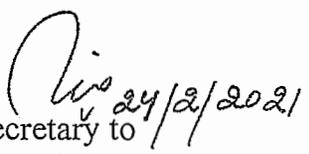

(Rajeev Gupta) 24/2/2021
Principal Secretary to
Hon'ble the Chief Justice

No. 744-5/PSY-562

Dated: 24-02-2021

Copy to the:

1. Registrar General, High Court of J&K, Jammu.
2. Registrar Vigilance, High Court of J&K, Jammu.
3. Registrar Rules, High Court of J&K, Jammu.
- 4-5. Principal District & Sessions Judge, Jammu / Leh.
6. Special Judge Anti-corruption for CBI cases, Jammu.
..... for information.
7. Order File.
8. Incharge, NIC, High Court wing, Jammu for uploading the aforesaid Order on the High Court website.


Principal Secretary to
Hon'ble the Chief Justice